

From,

The Registrar General,
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 361/Admin.(Services)/2024 Dated: Allahabad: July 15, 2024

Subject: Regarding nomination of all the Judicial Officers exercising power of Magistrate in State of Uttar Pradesh for online Seminar in compliance of the directions vide order dated 18.04.2024 of the Hon'ble Allahabad High Court in Criminal Misc. Writ Petition No. 5948 of 2024 Sone Lal and others v. State of U.P. through its Secretary, Ministry of Home, U.P., Lucknow and others for the Judicial Officers of Civil Judges (Junior Division) Cadre on 16.07.2024 & 20.07.2024, for Civil Judges (Senior Division) Cadre on 19.07.2024 & 23.07.2024 and for Additional District Judges on 22.07.2024 & 25.07.2024.

Sir,

With reference to Institute's letter no. JTRI/2024-1104 dated 12.07.2024 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal regarding **online Seminars** for all the Judicial Officers in State of Uttar Pradesh, being conducted in compliance of the directions vide order dated 18.04.2024 of the Hon'ble Allahabad High Court in Criminal Misc. Writ Petition No. 5948 of 2024 Sone Lal and others v. State of U.P. through its Secretary, Ministry of Home, U.P., Lucknow and others.

I am further directed to inform you that the Hon'ble Court has also been pleased to nominate **all the Civil Judges (Junior Division), Civil Judges (Senior Division) and Additional District Judges in the State of Uttar Pradesh** for the above-mentioned **Online Seminar**, scheduled to be held for Civil Judges (Junior Division) Cadre on **16.07.2024 & 20.07.2024**, for Civil Judges (Senior Division) Cadre on **19.07.2024 & 23.07.2024** and for Additional District Judges on **22.07.2024 & 25.07.2024**, Time: 04.30 PM to 6.00 P.M.

I am, therefore, to request you to kindly take necessary actions accordingly.

With regards,

Yours sincerely,

sd/-
(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For Registrar General"

No. 361(i)/Admin.(Services)/2024

Dated: Allahabad: July 15, 2024

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
2. All the District & Sessions Judges/Principal Judges, Family Courts of Uttar Pradesh with the request to kindly direct **all the Civil Judges (Junior Division), Civil Judges (Senior Division) and Additional District Judges, working under their administrative control, to attend the aforementioned online seminar**, scheduled to be held for Civil Judges (Junior Division) Cadre on **16.07.2024 & 20.07.2024**, for Civil Judges (Senior Division) Cadre on **19.07.2024 & 23.07.2024** and for Additional District Judges on **22.07.2024 & 25.07.2024**, Time: 04.30 PM to 6.00 P.M.

sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"